

ORISSA HIGH COURT

FILING REPORT AS ON :04/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/16775/2026	RAMESH GOUDA VS STATE OF ODISHA	SURYAKANTA DASH VS	BORIGUMMA /82 /2025 (//	
2	D-BLAPL/16779/2026	UJIR KHAN @ UJA VS STATE OF ODISHA	BHARAT JALLI VS	BASELI SAHI PS /242 /2025 (//	AOD20240000581C202600067
3	D-BLAPL/16781/2026	GAGAN SAMAL@ PIPI VS STATE OF ODISHA	SARBESWAR SAHOO VS	SORO /901 /2025 (//	AOD20220004505C202600070
4	D-BLAPL/16782/2026	SATYABAN NAYAK VS STATE OF ODISHA	SARBESWAR SAHOO VS	KALIMELA /273 /2025 (//	AOD20220004505C202600071
5	D-BLAPL/16787/2026	MAHESWAR TANTY VS STATE OF ODISHA	UMAKANTA BARIK VS	BANDOMUNDA /164 /2026 (//	
6	D-BLAPL/16788/2026	MD HAKIM VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	EOW,BHUBANESWAR /6 /2023 (//	AOR20220001558C202600119
7	D-BLAPL/16789/2026	UJA @ UJIR KHAN VS STATE OF ODISHA	BHARAT JALLI VS	SEA BEACH /62 /2026 (//	AOD20240000581C202600068
8	D-BLAPL/16791/2026	PATITAPABAN MAJHI VS STATE OF ODISHA(VIG.)	RABINDRA PRASAD PATNAIK VS	CUTTACK VIGILANCE /21 /2026 (//	AOD20230000619C202600004
9	D-BLAPL/16794/2026	BABULA BHOI VS STATE OF ODISHA	SATYA RANJAN PATI VS	TALABANIA /168 /2026 (//	
10	D-BLAPL/16795/2026	DALESWAR SAHU VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	DHARMABANDHA PS /99 /2024 (//	AOR20220001736C202600129
11	D-BLAPL/16800/2026	BHASKAR KIRSANI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ORKEL /52 /2026 (//	

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12	D-BLAPL/16802/2026	CHANDA DEVI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	GUNUPUR /56 /2026 () //	
13	D-BLAPL/16803/2026	BABULA MALI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	GUNUPUR /56 /2026 () //	
14	D-BLAPL/16804/2026	RAJU KUMAR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	GUNUPUR /56 /2026 () //	
15	D-BLAPL/16806/2026	LAXMI SETHI VS STATE OF ODISHA	BIBHUDHANANDA MUDULI VS	BELPAHAR /91 /2026 () //	
16	D-BLAPL/16810/2026	AHASH KORADA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	GUNUPUR /56 /2026 () //	
17	D-BLAPL/16819/2026	RENTU DIGAL VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	BOLAGARH P.S. /203 /2026 () //	
18	D-BLAPL/16822/2026	BHALU @ TRINATH BALIARSINGH VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JANKIA P.S. /176 /2026 () //	
19	D-BLAPL/16823/2026	SK. IMRAN @ SADAM @ SK.IBRAHIM VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	MANCHESWAR P.S. /414 /2023 () //	
20	D-BLAPL/16827/2026	MARIAN BISOI @ MARIYAN BISOYI VS STATE OF ODISHA	AMLAN MOHANTY VS	ADVA /81 /2026 () //	
21	D-BLAPL/16828/2026	SOUMYAJIT PATRA @ SOUMYA VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	KHANTAPADA /145 /2026 () //	
22	D-BLAPL/16841/2026	MUKESH BHOI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	MURIBAHAL /189 /2025 () //	
23	D-BLAPL/16842/2026	DHRUV PRATAP	SURYAKANTA DWIBEDI	G.R.P.S. (TITILAGARH) /61 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/16848/2026	SRIKANTA DAS @ BADAL @ BADAL DAS	SURYAKANTA DWIBEDI	BRAJARAJNAGAR /71 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/16859/2026	PRADEEP NAYAK	RAJENDRA NARAYAN ROUT	GOPALPUR /182 /2026	AOR20220001558C202600120
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/16861/2026	BASANTA GURU	BHAGAT SINGH	BAREIPALI /195 /2025	AOR20220002212C202600021
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-CMP/25642/2026	PRAGYAN PARAMITA PRIYADARSINI	NITYANANDA BEHURIA	//	
		VS	VS	()	
		BANITA MAHARANA		//	
28	D-CMP/25667/2026	JAJATI ADHIKARI	NIRANJAN LENKA	//	
		VS	VS	()	
		SUPDT. OF VIGILANCE (G AND A), JEYPORE		//	
29	D-CMP/25669/2026	DEBENDRA PRUSTY	SUKANTA KUMAR NAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-CMP/25711/2026	BASANTA DAS	SOUGAT DASH	//	
		VS	VS	()	
		UMABALA DAS		//	
31	D-CMP/25712/2026	K.SAKTI PRASAD SENAPTI	BHASKAR CHANDRA PANDA	//	
		VS	VS	()	
		K.SHIVA SHANKAR SENAPATI		//	
32	D-CONTC/25616/2026	JAYAKRUSHNA MOHAPATRA	ADV.	//	
		VS	VS	()	
		BIJAY KUMAR SETHI,TAHASILDAR, BOLAGARH		//	
33	D-CONTC/25619/2026	POPIN KUMAR BISHWAL	ADV.	//	
		VS	VS	()	
		DR.N.THIRUMALA NAIK, IAS		//	
34	D-CONTC/25625/2026	BINAYA KUMAR BISHWAL	ADV.	//	
		VS	VS	()	

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35	D-CONTC/25630/2026	DR.N.THIRUMALA NAIK, IAS NRUSINGH PRASAD DASH VS YAMINI SARANGI, IAS	ADV. VS	// // 0	
36	D-CONTC/25633/2026	YAMINI SARANGI, IAS PRADEEP KUMAR DASH VS YAMINI SARANGI, IAS	ADV. VS	// // 0	
37	D-CONTC/25666/2026	MURALIDHAR BARIK VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// // 0	
38	D-CONTC/25671/2026	RAJALAXMI MISHRA VS ANANTA KUMAR SAMAL,CHIEF EXECUTIVE OFFICER, CUTTACK CENTRAL CO-OPERATIVE/BANK LTD.	ADV. VS	// // 0	
39	D-CONTC/25677/2026	SAROJINI MOHANTY VS T.J.S. SHYAM SUNDAR, SETTLEMENT OFFICER, CUTTACK MAJOR SETTLEMENT, CUTTACK//	ADV. VS	// // 0	
40	D-CONTC/25685/2026	BUDU CHICHUAN VS DR.PRADIP KUMAR HOTA,DIRECTOR, PUBLIC HEALTH, ODISHA	ADV. VS	// // 0	
41	D-CONTC/25688/2026	DIBAKAR OJHA VS DR.PRADIP KUMAR HOTA,DIRECTOR, PUBLIC HEALTH, ODISHA	ADV. VS	// // 0	
42	D-CONTC/25690/2026	SHASANKA MOHANTY VS DR.PRADIP KUMAR HOTA,DIRECTOR, PUBLIC HEALTH, ODISHA	ADV. VS	// // 0	
43	D-CONTC/25694/2026	MAHESWAR SAMAL VS DR.PRADIP KUMAR HOTA,DIRECTOR, PUBLIC HEALTH, ODISHA	ADV. VS	// // 0	
44	D-CONTC/25696/2026	NIRANJAN SABAT VS DR. DOLAMANI PRADHAN, C.D.M AND P.H.O, MALKANGIRI	ADV. VS	// // 0	
45	D-CONTC/25697/2026	RAJAN KUMAR SHARMA VS AJAMBAR MOHANTY, CHIEF DEVELOPMENT OFFICER CUM ESTABLISHMENT OFFICER, ZILLAPARISHAD, KENDRAPARA	MANAS PATI VS	// // 0	AOR20220001535C202600133

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46	D-CONTC/25698/2026	ISWAR CHANDRA RATH VS SHYAM SUNDAR TUDU, SETTLEMENT OFFICER	VIVASWAT MOHAPATRA VS	// ()	AOR20220001551C202600022
47	D-CONTC/25704/2026	NARAYAN PARIJA VS RISHI SINGH, CHAIRMAN, ODISHA GRAMEEN BANK, KHANDAGIRI, BHUBANESWAR	MANAS PATI VS	// ()	AOR20220001535C202600132
48	D-CONTR/16857/2026 CONTR/9/2026	REGISTRAR (JUDICIAL),ORISSA HIGH COURT,CUTTACK VS DR. SUBASH MOHAPATRA	VS VS	LALBAG /387 /2025 ()	
49	D-CRLA/16850/2026	ARJUN SINDRIA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH /79 /2026 ()	AOD20240000391C202600054
50	D-CRLA/16852/2026	CHANDRA SEKHAR KARJEE VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	// ()	AOD20240000069C202600025
51	D-CRLMC/16777/2026	SANTOSH KUMAR BISWAL @ SATASH BISWAL VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BAIDYANATHPUR /323 /2020 ()	AOR20220001558C202600117
52	D-CRLMC/16783/2026	GUNDICHA PARIDA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KODALA /103 /2017 ()	AOD20240000364C202600148
53	D-CRLMC/16784/2026	BIKIRAM KARMI VS STATE OF ODISHA	KRANTI RAGINII SAHU VS	TARBHA /135 /2025 ()	AOR20220000433C202600001
54	D-CRLMC/16793/2026	JHARANA NAYAK VS SOMANATH SAHOO	BANSHIDHAR BAUG VS	// ()	AOR20220002374C202600072
55	D-CRLMC/16797/2026	RITARANI PADHI VS STATE OF ODISHA(VIG.)	SUSHANTA KUMAR JOSHI VS	CUTTACK VIGILANCE /12 /2012 ()	
56	D-CRLMC/16801/2026	SURYAKANTA BEHERA VS STATE OF ODISHA	SOUMYA RANJAN PATI VS	MANCHESWAR P.S. /98 /2018 ()	
57	D-CRLMC/16805/2026	LINGUA DALEI @ NIGAMANANDA BIDHARSINGH	TUSHAR KANTA NAYAK	RANPUR /83 /2000	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-CRLMC/16831/2026	BENUDHARA PRUSTY	HEMANTA KUMAR MOHANTA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-CRLMC/16833/2026	SONALI PAL@SONALI SAHOO	SMRUTI RANJAN ROUT	MARKAT NAGAR /172 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-CRLMC/16834/2026	SANVIE RETAIL PRIVATE LTD.	SUKANTA KUMAR NAYAK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-CRLMC/16835/2026	SANVIE RETAIL PVT. LTD., KOLKATA	SUKANTA KUMAR NAYAK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-CRLMC/16840/2026	SANVIE RETAIL PRIVATE LTD.	SUKANTA KUMAR NAYAK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-CRLMC/16848/2026	GURUDEB JENA	SANTOSH KUMAR MAHANTY	/ /	AOD20240000242C202600142
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-CRLMC/16851/2026	BUDHADEB JENA	SANTOSH KUMAR MAHANTY	/ /	AOD20240000242C202600141
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-CRLMC/16860/2026	JHARNABALA DAS	BISWARANJAN DALAI	TIRTOL /377 /2025	AOR20220003722C202600107
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-CRLMP/16811/2026	PRABHANGINI PRADHAN	PRATIK DASH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-CRLMP/16815/2026	LALITENDU SEKHAR BARIK	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-CRLMP/16818/2026	DIPTI RANJAN BHOLA	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	

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69	D-CRLMP/16821/2026	STATE OF ODISHA SANJEEB KUMAR MISHRA VS	BYOMAKESH TRIPATHY VS	// /0 ()	
70	D-CRLMP/16825/2026	STATE OF ODISHA DEEPAK KUMAR RAY VS	BYOMAKESH TRIPATHY VS	// /0 ()	
71	D-CRLMP/16858/2026	STATE OF ODISHA KHULANA PRADHAN VS	DIPTIMAYEE LENKA VS	// /0 ()	AOD20240000324C202600004
72	D-EXP/25657/2026	STATE OF ODISHA BIMALA PARIDA VS	ASISH KUMAR RAY VS	// /0 ()	
73	D-FAO/25636/2026	STATE OF ODISHA M/S. SREE METALIKS LTD., KEONJHAR VS	KSHIROD KUMAR SAHOO VS	// /0 ()	
74	D-FAO/25641/2026	COMMISSIONER FOR EMPLOYEES COMPENSATION CUM DIVISIONAL LABOUR COMMISSIONER, KENDRAPARA MANAGING COMMITTEE OF PARAMESWAR HIGH SCHOOL, KENDRAPARA VS	CHANDRA NAYAK VS	// /0 ()	
75	D-MACA/25707/2026	STATE OF ODISHA THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD. VS	Pratik Kumar Sahoo VS	// /0 ()	AOR20240000004C202600035
76	D-MATA/25638/2026	GANGADHAR PRADHAN KRUSHNA CHANDRA PRADHAN VS	RAMDAS ACHARY VS	// /0 ()	
77	D-MATA/25655/2026	SASMITA PRADHAN SATYABRATA NANDA VS	BYOMAKESH TRIPATHY VS	// /0 ()	
78	D-MATA/25680/2026	SONALIN PANDA@NANDA SITANSU MISHRA VS	OMKAR NATH DEV DAS VS	// /0 ()	
79	D-RPFAM/25646/2026	PRNOTI NANDA ADITYA RANJAN HOTA VS	SUSANTA KUMAR NAYAK VS	// /0 ()	
		SNEHALATA PANDA		//	

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80	D-WA/25612/2026	DEEPAK KUMAR GIRI VS UNION OF INDIA	RANJAN KUMAR NAYAK VS	// 0 //	
81	D-WA/25623/2026	BISWARANJAN MOHANTY VS UNION OF INDIA	RANJAN KUMAR NAYAK VS	// 0 //	
82	D-WA/25681/2026	BIRUA ORAM VS STATE OF ORISSA	NARESH CHANDRA JENA VS	// 0 //	
83	D-WA/25705/2026	SHREE JAGANNATH TEMPLE MANAGING COMMITTEE VS STATE OF ODISHA	SENAPATI ANAND SWAIN VS	// 0 //	AOD20240000548C202600008
84	D-WP(C)/25613/2026	SANAI GADABA @ JANI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
85	D-WP(C)/25614/2026	SUDHIR KUMAR REDDY VS STATE OF ODISHA	ARUNA NAYAK VS	// 0 //	
86	D-WP(C)/25615/2026	M/S SASWAT INFRASTRUCTURE PVT. LTD., BHUBANESHWAR VS STATE OF ODISHA	SENAPATI RANJAN PATI VS	// 0 //	
87	D-WP(C)/25617/2026	SANTOSH KUMAR SABOOT VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
88	D-WP(C)/25618/2026	SATYABRAT DAS VS STATE OF ODISHA	DEBABRATA RATH VS	// 0 //	
89	D-WP(C)/25620/2026	BISWAJIT ROUT VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
90	D-WP(C)/25621/2026 WP(C)/17665/2026	SUVENDU PRADHAN VS UNION OF INDIA	JANAKALYANA MOHANTY VS	// 0 //	
91	D-WP(C)/25622/2026	SAHU SADANANDA @ SADANANDA SAHU	BHABANI PRASAD MOHANTY	//	

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		VS	VS	0	
92	D-WP(C)/25624/2026	THE ASST. COMMISSIONER OF SALES TAX, KORAPUT BISWANATH HARIJAN	KRISHNA CHANDRA SAHU	//	
		VS	VS	0	
93	D-WP(C)/25626/2026	STATE OF ODISHA GHANA JANI	KRISHNA CHANDRA SAHU	//	
		VS	VS	0	
94	D-WP(C)/25627/2026 WP(C)/17652/2026	STATE OF ODISHA TABASSUM JAHAN	PRASANTA KUMAR NANDA	//	
		VS	VS	0	
95	D-WP(C)/25628/2026	STATE OF ODISHA GEETANJALI SAHOO	SUKANTA KUMAR MISHRA	//	
		VS	VS	0	
96	D-WP(C)/25629/2026	STATE OF ODISHA NARAHARI JENA	KRISHNA CHANDRA SAHU	//	
		VS	VS	0	
97	D-WP(C)/25631/2026	STATE OF ODISHA SANTOSH SANTRA	KRISHNA CHANDRA SAHU	//	
		VS	VS	0	
98	D-WP(C)/25632/2026	STATE OF ODISHA BASANTI NAYAK	SURYAKANTA DASH	//	
		VS	VS	0	
99	D-WP(C)/25634/2026	UNION OF INDIA PITABAS PARAJA	KRISHNA CHANDRA SAHU	//	
		VS	VS	0	
100	D-WP(C)/25635/2026	STATE OF ODISHA DOLAMANI GADTYA	SUSHANTA KUMAR JOSHI	//	
		VS	VS	0	
101	D-WP(C)/25637/2026	BAIKUNTHA GADTYA DILLIP KUMAR NAYAK	SANJAY KUMA PATRA	//	
		VS	VS	0	
102	D-WP(C)/25639/2026	STATE OF ODISHA NIRANJAN DALAI	MD. GOLAM MADANI	//	
		VS	VS	0	

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103	D-WP(C)/25640/2026	STATE OF ODISHA BHARAT PETROLEUM CORPORATION LTD.,(BPCL), VS	SRINIBAS PATNAIK VS	// // 0	
104	D-WP(C)/25643/2026	STATE OF ODISHA JASOBANTA BARIK VS	ASWINI KUMAR DASH VS	// // 0	
105	D-WP(C)/25644/2026	STATE OF ODISHA PANCHANAN SAHOO VS	SARAT CHANDRA MEKAP VS	// // 0	
106	D-WP(C)/25645/2026	STATE OF ODISHA PRAVAS RANJAN MOHAPATRA VS	PRIYA RANJAN MISHRA VS	// // 0	
107	D-WP(C)/25647/2026	STATE OF ODISHA MAHADEBA SAHOO VS	KRISHNA CHANDRA SAHU VS	// // 0	
108	D-WP(C)/25648/2026	STATE OF ODISHA M/S.LORDS REALCON PVT.LTD.,BHUBANESWAR VS	SOUMYA RANJAN PATI VS	// // 0	
109	D-WP(C)/25649/2026	STATE OF ODISHA TRIPURA NAYAK VS	KRISHNA CHANDRA SAHU VS	// // 0	
110	D-WP(C)/25650/2026	STATE OF ODISHA KUNI SAHOO VS	SARAT CHANDRA MEKAP VS	// // 0	
111	D-WP(C)/25651/2026	STATE OF ODISHA SARADA PRASAD DASH VS	SOURAV SUMAN BHUYAN VS	// // 0	
112	D-WP(C)/25652/2026	STATE OF ODISHA NALINIKANTA DAS VS	ATUL TRIPTAHY VS	// // 0	AOD20240000618C202600111
113	D-WP(C)/25653/2026	STATE OF ODISHA RAMESH CHANDRA SAHOO VS	JANAKI KANTA MAHAPATRA VS	// // 0	
		STATE OF ODISHA		//	

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114	D-WP(C)/25654/2026	NIRUPAMA NAYAK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// 0 //	AOR20220001615C202600077
115	D-WP(C)/25656/2026	PRASAR KUMAR KHUNTIA @ PRASARA KHUNTIA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //	
116	D-WP(C)/25658/2026	KRUSHNA CHANDRA BARAL VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
117	D-WP(C)/25659/2026	SUNDARLAL PANDA VS STATE OF ODISHA	SUSHREE SANGITA PASAYAT VS	// 0 //	
118	D-WP(C)/25660/2026	LILANIDHI PATAJOSHI VS STATE OF ODISHA	SUSHREE SANGITA PASAYAT VS	// 0 //	
119	D-WP(C)/25661/2026	UTKALIYA GLOBAL INSTITUTE OF MEDICAL SCIENCES VS STATE OF ODISHA	SRINIBHARAN CHANDRA DAS VS	// 0 //	
120	D-WP(C)/25662/2026	ANAND KUMAR AGRAWAL VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //	
121	D-WP(C)/25663/2026	M/S K.C. AGENCY, CUTTACK VS UNION BANK OF INDIA, CUTTACK	PRAFULLA CHANDRA DAS VS	// 0 //	
122	D-WP(C)/25664/2026	PURANDAR NAIK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
123	D-WP(C)/25665/2026	ANAND KUMAR AGRAWAL VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //	
124	D-WP(C)/25668/2026	SADHANA SAHOO VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //	
125	D-WP(C)/25670/2026	GEETA BARIK	HIMANSHU SEKHAR PANDA	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-WP(C)/25672/2026	ANAND KUMAR AGRAWAL	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-WP(C)/25673/2026	REBATI KANTA PATEL	SUSHREE SANGITA PASAYAT	//	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-WP(C)/25674/2026	ROHIT KUMAR SAHU	MANAS PATI	//	AOR20220001535C202600130
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-WP(C)/25675/2026	BICHITRA @ BICHITRANANDA SENAPATI	KABIRAJ PRADHAN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-WP(C)/25676/2026	S. SANAMAKH RAO	ARUN KUMAR PATRA	//	AOD20240000516C202600029
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-WP(C)/25678/2026	ROHIT KUMAR SAHU	MANAS PATI	//	AOR20220001535C202600131
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-WP(C)/25679/2026	DUSMANTA SAHOO	DILLIP KUMAR RAY	//	AOR20220001556C202600014
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-WP(C)/25682/2026	AGRICULTURE INSURANCE COMPANY OF INDIA LIMITED	MURDOY BHABHANI	//	
		VS	VS	()	
		AKSHYA KUMAR PATEL		//	
134	D-WP(C)/25683/2026	PRAMOD KUMAR BAL	SUSHREE SANGITA PASAYAT	//	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-WP(C)/25684/2026	DR.RABINDRANATH PADHAN	SUBHADUTTA ROURAY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-WP(C)/25686/2026	NALINIKANTA BARIK	SANGRAM KESHARI MISHRA	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :04/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-WP(C)/25687/2026	UNION OF INDIA CHITTARANJAN DASH VS STATE OF ODISHA	SUSHREE SANGITA PASAYAT VS	// // 0 //	
138	D-WP(C)/25689/2026	DR.MOHAN BHOI VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //	
139	D-WP(C)/25691/2026	PINKY PRADHAN VS STATE OF ODISHA	SIDHARTHA MISHRA VS	// 0 //	
140	D-WP(C)/25692/2026	BISWAJIT SAMANTRAY VS STATE OF ODISHA	RAMAKANTA SARANGI VS	// 0 //	
141	D-WP(C)/25693/2026	DR.RAMESH KUMAR PODH VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //	
142	D-WP(C)/25695/2026	DR.MAHESWATA MOHARANA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	
143	D-WP(C)/25699/2026	KULAMANI JENA VS STATE OF ODISHA	SURYA MOHAPATRA VS	// 0 //	
144	D-WP(C)/25700/2026	SALAGRAM SATYASAGAR SAHU VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //	
145	D-WP(C)/25701/2026	CHITTARANJAN MOHANTY VS STATE OF ODISHA	VS	// 0 //	
146	D-WP(C)/25702/2026	GOBARDHAN BEHERA VS STATE OF ODISHA	JYOTI RANJAN KAR VS	// 0 //	
147	D-WP(C)/25703/2026	SATYA SWAGAT MOHANTY VS ELE ANIMATIONS PRIVATE LIMITED, BHUBANESWAR	SUCHETA GUMANSINGH VS	// 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :04/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-WP(C)/25706/2026	RAJ KISHORE PATI VS CHIEF MANAGER CUM A.O., UCO BANK ROURKELA MAIN BRANCH, SUNDERGARH	SOUMYA JYOTI BISWAL VS	// ()	
149	D-WP(C)/25708/2026	M/S.UTKAL SUPPLIERS, BERHAMPUR SADAR VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// () //	
150	D-WP(C)/25709/2026	JITENDRA BISWAL VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// () //	AOR20220001657C202600095
151	D-WP(C)/25710/2026	KAILASH CHANDRA SWAIN VS STATE OF ODISHA	DEBASIS SAHOO VS	// () //	AOR20220003390C202600025
152	D-WP(C)/25713/2026	CHAITANYA DHIR VS THE COLLECTOR, ANGUL	PABITRA KUMAR NAYAK VS	// () //	
153	D-WP(C)/25714/2026	MANORANJAN PANDA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// () //	
154	D-WP(C)/25715/2026	SHREERAKSHYAN INFRACOM PVT. LTD., KHURDA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// () //	
155	D-WPCRL/16832/2026	SARAT CHANDRA SAMAL VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS	//0 () //	
156	D-WPCRL/16843/2026	SANTILATA NAYAK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	NAIKANI-DIHI /41 /2026 () //	AOR20220001615C202600076
157	D-ABLAPL/16776/2026	RAMJAN KHAN VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	TANGI (KHURDA) /378 /2026 () //	
158	D-ABLAPL/16778/2026	ABINASH MAHAPATRA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	CHAMAKHANDI /170 /2026 () //	
159	D-ABLAPL/16780/2026	SURESH CHHATOI @ SURESH KUMAR CHHATOI	SAROJ KUMAR PADHI	DELANGA /158 /2025	

ORISSA HIGH COURT

FILING REPORT AS ON :04/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
160	D-ABLAPL/16785/2026	KUNI ROUT	GIRIDHARI SINGH	CHANDANPUR /63 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
161	D-ABLAPL/16786/2026	BAUNA PATRA @ BALARAM PATRA	ARJUNA CHARANA BEHERA	SORO /403 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
162	D-ABLAPL/16790/2026	MUSRAF ALI KHAN	BHARAT JALLI	BHADRAK TOWN /342 /2026	AOD20240000581C202600066
		VS	VS	()	
		STATE OF ODISHA		//	
163	D-ABLAPL/16792/2026	AJAY @ AJAY KANSARI	SOUMYA RANJAN DAS	BANDOMUNDA /154 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
164	D-ABLAPL/16796/2026	BIJAYA KUMAR ROUT	PRATIK NAYAK	PATTAMUNDAI RURAL PS /398 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
165	D-ABLAPL/16798/2026	BISWAMBAR SUR	JITENDRA KUMAR MISHRA (2)	KUAKHIA /246 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
166	D-ABLAPL/16799/2026	INDRAJIT SAHOO	BINI MISHRA	TALCHER TOWN /232 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
167	D-ABLAPL/16807/2026	PURANJANA GANTA	BYOMAKESH TRIPATHY	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
168	D-ABLAPL/16808/2026	PADMALOCHAN JENA	RAMA CHANDRA JENA	BALIAPAL /261 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
169	D-ABLAPL/16809/2026	KAILASH CHANDRA JAGADALA @ KAILASH JAGADALA	DURGAL KISHORE PANDA	GOCHHAPADA /106 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
170	D-ABLAPL/16812/2026	AFROZ HOSSAIN	DALIRANI BEHURAY	BADACHANA /463 /2025	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :04/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-ABLAPL/16813/2026	STATE OF ODISHA MUNA MOHANTY VS	GHANASHYAM MUDULI VS	// LALBAG /463 /2025 ()	
172	D-ABLAPL/16814/2026	STATE OF ODISHA GOPAL CHANDRA SINGHA VS	RAMA CHANDRA JENA VS	// BASTA /277 /2026 ()	
173	D-ABLAPL/16816/2026	STATE OF ODISHA TAPAS KUMAR MISHRA VS	DEEPAK KUMAR DAS VS	// GOP /81 /2026 ()	
174	D-ABLAPL/16817/2026	STATE OF ODISHA RAKESH KUMAR SETHY VS	NIKUNJA KUMAR ROUT VS	// DHENKANAL TOWN /247 /2025 ()	
175	D-ABLAPL/16820/2026	STATE OF ODISHA BIDHU BHUSAN KAR VS	AMLAN SHAKTI PAUL VS	// JANKIA P.S. /235 /2023 ()	
176	D-ABLAPL/16824/2026	STATE OF ODISHA DEEPAK KUMAR DASH VS	AMBIKA PRASAD RAY VS	// BHARATPUR PS /571 /2023 ()	
177	D-ABLAPL/16826/2026	STATE OF ODISHA KANHA PARIDA VS	AMLAN MOHANTY VS	// BANARAPAL /291 /2026 ()	
178	D-ABLAPL/16829/2026	STATE OF ODISHA NRUSINGHA CHARAN SANDHIBIGRAHA VS	AMLAN MOHANTY VS	// JODA /186 /2026 ()	
179	D-ABLAPL/16830/2026	STATE OF ODISHA BAPI @ KAMALAKANTA JAYASINGH VS	AMLAN SHAKTI PAUL VS	// KHURDA PS /178 /2013 ()	
180	D-ABLAPL/16836/2026	STATE OF ODISHA CHINMAYA MALLICK @ CHINMAYA KUMAR MALLICK VS	CHINMAYA NARAYAN MISHRA 4 VS	// SIMULIA /240 /2017 ()	AOR20220001615C202600078
181	D-ABLAPL/16837/2026	STATE OF ODISHA BEDA @ GURU NAIK VS STATE OF ODISHA	MANORANJAN DAS VS	// MOTANGA /498 /2025 () //	AOR20220000053C202600047

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-ABLAPL/16838/2026	AMBUJA MALLICK VS STATE OF ODISHA	KULDEEP MOHANTY VS	TUMUDIBANDHA /125 /2025 () //	AOD20240000012C202600170
183	D-ABLAPL/16839/2026	MAMATA BARIK VS STATE OF ODISHA	RAKESH KUMAR MALLICK VS	// () //	AOD20260000268C202600001
184	D-ABLAPL/16844/2026	SURYAKANTA MOHANTY @ GOKHA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	BANKI /116 /2026 () //	AOD20260000093C202600041
185	D-ABLAPL/16845/2026	DAMAYANTI MALIK VS STATE OF ODISHA	APARESH BHOI VS	BASUDEVPUR /540 /2025 () //	AOR20220001814C202600017
186	D-ABLAPL/16846/2026	MANOJ SAHANI VS STATE OF ODISHA	KULDEEP MOHANTY VS	GURUDIJHATIA /128 /2026 () //	AOD20240000012C202600171
187	D-ABLAPL/16847/2026	SANSKRUTI MOHANTY @ MOHAPATRA VS STATE OF ODISHA	KULDEEP MOHANTY VS	BALASORE TOWN /153 /2026 () //	AOD20240000012C202600172
188	D-ABLAPL/16849/2026	BABU @ LAXMAN MAJHI VS STATE OF ODISHA	KULDEEP MOHANTY VS	CHANDIPUR /89 /2026 () //	AOD20240000012C202600173
189	D-ABLAPL/16853/2026	PRADEEP KUMAR MOHANTY VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	BANKI /116 /2026 () //	AOD20260000093C202600042
190	D-ABLAPL/16854/2026	ABHIMANYU BAIDYA VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	KHALLIKOTE /387 /2026 () //	AOD20260000163C202600053
191	D-ABLAPL/16855/2026	MIR RAJESH ALI VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	BHADRAK TOWN /279 /2026 () //	AOR20220001582C202600003
192	D-ABLAPL/16856/2026	ANIL BAG VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	// () //	AOR20220001303C202600028
193	D-ABLAPL/16862/2026	SHIBA PRASAD PARIDA	ACHYUTANANDA PATTANAİK	TANGI (KHURDA) /413 /2026	

ORISSA HIGH COURT

FILING REPORT AS ON :04/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS STATE OF ODISHA	VS	() //	

ORISSA HIGH COURT

MISC CASES FILED on :04/06/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ELPET/29317/2024 ELPET/3/2024	BHAKTA CHARAN DAS MP	DHANANJAYA MUND	26/2026
2	D-ELPET/29317/2024 ELPET/3/2024	BHAKTA CHARAN DAS MP		27/2026
3	D-CRLMP/14899/2026 CRLMP/684/2026	NIRODH RANJAN PADHI MP	KIRAN KUMAR PATEL	149/2026
4	D-RPFAM/24845/2026 RPFAM/152/2026	ROHIT KUMAR DAS MP	BIRAJA PRASAD TRIPATHY (SR. ADV.)	238/2026
5	D-MATA/25638/2026 MATA/ /	KRUSHNA CHANDRA PRADHAN MP	RAMDAS ACHARY	347/2026
6	D-MATA/25638/2026 MATA/ /	KRUSHNA CHANDRA PRADHAN MP	RAMDAS ACHARY	348/2026
7	D-MATA/25655/2026 MATA/ /	SATYABRATA NANDA MP	BYOMAKESH TRIPATHY	349/2026
8	D-MATA/25680/2026 MATA/ /	SITANSU MISHRA MP	OMKAR NATH DEV DAS	350/2026
9	D-BLAPL/14718/2026 BLAPL/5125/2026	KESHAB CHANDRA DAS MP	MRUTYUNJAY PAGAL	414/2026
10	D-BLAPL/7096/2021 BLAPL/7096/2021	SUNIL KUMAR BARIK MP	CHIRANJEEV BIDYA BHUSAN	415/2026
11	D-BLAPL/6905/2021 BLAPL/6905/2021	RAJESH SWAIN MP	CHIRANJEEV BIDYABHUSHAN	416/2026
12	D-BLAPL/5331/2021 BLAPL/5331/2021	SANGITA SWAIN MP	CHIRANJEEV BIDYABHUSHAN	417/2026
13	D-BLAPL/33879/2025 BLAPL/11782/2025	MUNA MOHANTY MP		418/2026
14	D-RSA/15162/2025 RSA/194/2025	DUSHMANT KUMAR SAHOO MP	DEBAKANTA MOHANTY	882/2026
15	D-FAO/25636/2026 FAO/ /	M/S. SREE METALIKS LTD., KEONJHAR MP	KSHIROD KUMAR SAHOO	929/2026
16	D-FAO/25636/2026 FAO/ /	M/S. SREE METALIKS LTD., KEONJHAR MP	KSHIROD KUMAR SAHOO	930/2026
17	D-FAO/25636/2026 FAO/ /	M/S. SREE METALIKS LTD., KEONJHAR MP	KSHIROD KUMAR SAHOO	931/2026
18	D-FAO/25641/2026 FAO/ /	MANAGING COMMITTEE OF PARAMESWAR MP	TRISHAR SACHOL NAYAK	932/2026
19	D-ABLAPL/11318/2026 ABLAPL/5191/2026	PINAKHI NARAYANA DAS @ PINAKI NARAYAN MP	PRASANTA KUMAR KANUNGO	948/2026
20	D-ABLAPL/1198/2018 ABLAPL/1198/2018	SEKHAR CHANDRA NAIK MP	ASUTOSH TRIPATHY	949/2026
21	D-ABLAPL/16123/2026 ABLAPL/6257/2026	RANJAN KUMAR MAHANTI @ MOHANTY MP	ANSHUMAN RAY	950/2026
22	D-CMP/25642/2026 CMP/ /	PRAGYAN PARAMITA PRIYADARSINI MP	NITYANANDA BEHURIA	1070/2026
23	D-CMP/25669/2026 CMP/ /	DEBENDRA PRUSTY MP	SUKANTA KUMAR NAYAK	1071/2026
24	D-CMP/25712/2026 CMP/ /	K.SAKTI PRASAD SENAPTI MP	BHASKAR CHANDRA PANDA	1072/2026
25	D-CMP/25711/2026 CMP/ /	BASANTA DAS MP	SOUGAT DASH	1073/2026
26	D-CRLMC/16805/2026	LINGUA DALEI @ NIGAMANANDA BIDHAR MP	PRASANTA KANTA NAYAK	

	CRLMC/ /	MP		1423/2026
27	D-CRLMC/16835/2026	SANVIE RETAIL PVT. LTD., KOLKATA	SUKANTA KUMAR NAYAK	
	CRLMC/ /	MP		1424/2026
28	D-CRLMC/16834/2026	SANVIE RETAIL PRIVATE LTD.	SUKANTA KUMAR NAYAK	
	CRLMC/ /	MP		1425/2026
29	D-CRLMC/16793/2026	JHARANA NAYAK	MANAS RANJAN BAUG	
	CRLMC/ /	MP		1426/2026
30	D-CRLMC/16840/2026	SANVIE RETAIL PRIVATE LTD.	SUKANTA KUMAR NAYAK	
	CRLMC/ /	MP		1427/2026
31	D-CRLA/20329/2025	RUSHI KARKARA	SIDHARTHA SANKAR RAY (2)	
	CRLA/793/2025	MP		1475/2026
32	D-WA/25612/2026	DEEPAK KUMAR GIRI	RANJAN KUMAR NAYAK	
	WA/ /	MP		1981/2026
33	D-WA/25612/2026	DEEPAK KUMAR GIRI	RANJAN KUMAR NAYAK	
	WA/ /	MP		1982/2026
34	D-WA/25623/2026	BISWARANJAN MOHANTY	RANJAN KUMAR NAYAK	
	WA/ /	MP		1983/2026
35	D-WA/25623/2026	BISWARANJAN MOHANTY	RANJAN KUMAR NAYAK	
	WA/ /	MP		1984/2026
36	D-WA/25681/2026	BIRUA ORAM	NARESH CHANDRA JENA	
	WA/ /	MP		1985/2026
37	D-WA/25681/2026	BIRUA ORAM	NARESH CHANDRA JENA	
	WA/ /	MP		1986/2026
38	D-WP(C)/25614/2026	SUDHIR KUMAR REDDY	ARUNA NAYAK	
	WP(C)/ /	MP		10678/2026
39	D-WP(C)/10991/2026	S.N. AMITAV PANDA	AJAYA KUMAR TRIPATHY	
	WP(C)/8494/2026	MP		10679/2026
40	D-WP(C)/25622/2026	SAHU SADANANDA @ SADANANDA SAHUBHABANI PRASAD MOHANTY		
	WP(C)/ /	MP		10680/2026
41	D-WP(C)/25621/2026	SUVENDU PRADHAN	JANAKALYANA MOHANTY	
	WP(C)/17665/2026	MP		10681/2026
42	D-WP(C)/22897/2025	SUBHASHREE HOTA		
	WP(C)/15914/2025	MP		10682/2026
43	D-WP(C)/25628/2026	GEETANJALI SAHOO	SUKANTA KUMAR MISHRA	
	WP(C)/ /	MP		10683/2026
44	D-WP(C)/25627/2026	TABASSUM JAHAN	PRASANTA KUMAR NANDA	
	WP(C)/17652/2026	MP		10684/2026
45	D-WP(C)/15636/2026	PRANATI SAHOO		
	WP(C)/12319/2026	MP		10685/2026
46	D-WP(C)/25632/2026	BASANTI NAYAK	SURYAKANTA DASH	
	WP(C)/ /	MP		10686/2026
47	D-WP(C)/25635/2026	DOLAMANI GADTYA	SUSHANTA KUMAR JOSHI	
	WP(C)/ /	MP		10687/2026
48	D-WP(C)/27467/2025	SANTANU KUMAR KHATUA	BIDHUBHUSANA MOHAPATRA	
	WP(C)/19570/2025	MP		10688/2026
49	D-WP(C)/25640/2026	BHARAT PETROLEUM CORPORATION LTD. (B.P.C.L.) SHANTIBAI		
	WP(C)/ /	MP		10689/2026
50	D-WP(C)/25639/2026	NIRANJAN DALAI	MD. GOLAM MADANI	
	WP(C)/ /	MP		10690/2026
51	D-WP(C)/25643/2026	JASOBANTA BARIK	ASWINI KUMAR DASH	
	WP(C)/ /	MP		10691/2026
52	D-WP(C)/25651/2026	SARADA PRASAD DASH	SOURAV SUMAN BHUYAN	
	WP(C)/ /	MP		10692/2026
53	D-WP(C)/25653/2026	RAMESH CHANDRA SAHOO	JANAKI KANTA MAHAPATRA	
	WP(C)/ /	MP		10693/2026
54	D-WP(C)/25662/2026	ANAND KUMAR AGRAWAL	PRASANTA KUMAR SATAPATHY	
	WP(C)/ /	MP		10694/2026
55	D-WP(C)/43881/2025	MANOJ KUMAR MOHANTY	DEBA KUMAR RATH	
	WP(C)/30330/2025	MP		10695/2026
56	D-WP(C)/7500/2026	KAHNU CHARAN DAS	DEBA KUMAR RATH	
	WP(C)/5903/2026	MP		10696/2026
57	D-WP(C)/25663/2026	M/S K.C. AGENCY, CUTTACK	PRAFULLA CHANDRA DAS	
	WP(C)/ /	MP		10697/2026

58	D-WP(C)/45765/2025 WP(C)/31667/2025	ANNADA SANKAR MOHANTY MP	DEBA KUMAR RATH	10698/2026
59	D-WP(C)/25665/2026 WP(C)/ /	ANAND KUMAR AGRAWAL MP	PRASANTA KUMAR SATAPATHY	10699/2026
60	D-WP(C)/46908/2025 WP(C)/32547/2025	MANJULATA PATRA MP	DEBA KUMAR RATH	10700/2026
61	D-WP(C)/25668/2026 WP(C)/ /	SADHANA SAHOO MP	NIRANJAN PANDA	10701/2026
62	D-WP(C)/25672/2026 WP(C)/ /	ANAND KUMAR AGRAWAL MP	PRASANTA KUMAR SATAPATHY	10702/2026
63	D-WP(C)/25675/2026 WP(C)/ /	BICHITRA @ BICHITRANANDA SENAPATIKABIRAJ PRADHAN MP		10703/2026
64	D-WP(C)/25686/2026 WP(C)/ /	NALINIKANTA BARIK MP	SANGRAM KESHARI MISHRA	10704/2026
65	D-WP(C)/25654/2026 WP(C)/ /	NIRUPAMA NAYAK MP	SATYA NARAYAN MISHRA 4	10705/2026
66	D-WP(C)/25691/2026 WP(C)/ /	PINKY PRADHAN MP	SIDHARTHA MISHRA	10706/2026
67	D-WP(C)/25695/2026 WP(C)/ /	DR.MAHESWATA MOHARANA MP	DURGESH NARAYAN RATH	10707/2026
68	D-WP(C)/25674/2026 WP(C)/ /	ROHIT KUMAR SAHU MP	MANAS PATI	10708/2026
69	D-WP(C)/25700/2026 WP(C)/ /	SALAGRAM SATYASAGAR SAHU MP	AMITABH MISHRA	10709/2026
70	D-WP(C)/25701/2026 WP(C)/ /	CHITTARANJAN MOHANTY MP		10710/2026
71	D-WP(C)/25702/2026 WP(C)/ /	GOBARDHAN BEHERA MP	JYOTI RANJAN KAR	10711/2026
72	D-WP(C)/25703/2026 WP(C)/ /	SATYA SWAGAT MOHANTY MP	SUCHETA GUMANSINGH	10712/2026
73	D-WP(C)/25676/2026 WP(C)/ /	S. SANAMAKH RAO MP	ARUN KUMAR PATRA	10713/2026
74	D-WP(C)/25706/2026 WP(C)/ /	RAJ KISHORE PATI MP	SOUMYA JYOTI BISWAL	10714/2026
75	D-WP(C)/25706/2026 WP(C)/ /	RAJ KISHORE PATI MP	SOUMYA JYOTI BISWAL	10715/2026
76	D-WP(C)/25678/2026 WP(C)/ /	ROHIT KUMAR SAHU MP	MANAS PATI	10716/2026
77	D-WP(C)/25708/2026 WP(C)/ /	M/S.UTKAL SUPPLIERS, BERHAMPUR SADA MP	SOURMYA RANJAN MOHANTY	10717/2026
78	D-WP(C)/21223/2026 WP(C)/ /	HALADHARA SAHU MP	IN PERSON	10718/2026
79	D-WP(C)/25709/2026 WP(C)/ /	JITENDRA BISWAL MP	PRABODHA CHANDRA NAYAK	10719/2026
80	D-WP(C)/25713/2026 WP(C)/ /	CHAITANYA DHIR MP	PABITRA KUMAR NAYAK	10720/2026
81	D-WP(C)/25710/2026 WP(C)/ /	KAILASH CHANDRA SWAIN MP	DEBASIS SAHOO	10721/2026
82	D-WP(C)/25714/2026 WP(C)/ /	MANORANJAN PANDA MP	SUKANTA KUMAR DALAI	10722/2026
83	D-WP(C)/25715/2026 WP(C)/ /	SHREERAKSHYAN INFRACOM PVT. LTD., SURUDA MP	SUKANTA KUMAR DALAI	10723/2026